

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO – 25 OF 2025

I.A No.-____ of 2025

IN THE MATTER OF:

HAZARI DEHURY AND ANOTHER

APPLICANTS

VERSUS

STATE OF ODISHA AND OTHERS ...

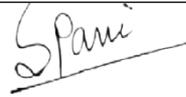
RESPONDENTS

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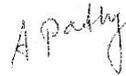
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PLACE: BHUBANESWAR

SANKAR PRASAD PANI



ASHUTOSH PADHY



DATE- 14/07/2025

ADVOCATE

**PLOT NO 2132/4814, NAGESWAR TANGI, BHUBANESWAR,
751002 CELL-9437279278 Email:sankarprasadpani@gmail.com,**

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLAKATA

I.A NO.- _____ OF 2025

Original Application No.- 25 of 2025

IN THE MATTER OF:

1. **Hazari Dehuri**, S/o Late Alekha Dehuri, Aged about 75 Years, At-Bindhyagiri, po-Palasapur, Pin- 752054, Dist- Khordha, Odisha .

2. **Hrudanand Kodamsingh**, S/o Gandharba Kodamsingh, aged about 35 years, At- Mundala, Po- Kantia, Niranjapur, Dist- Khordha, Odisha, Pin- 752050

APPLICANTS

VERSUS

1. **State of Odisha** represented by Chief Secretary, Government of Odisha, Lokaseva Bhawan, 751001 Bhubaneswar csori@nic.in
2. Additional Chief Secretary, Forest, Environment and Climate Change Dept, Govt. of Odisha, Kharavela Bhawan, Bhubaneswar, Odisha, 751001, Email: fesec.or@nic.in
3. UNION OF INDIA Through the Secretary, Ministry of Environment, Forests and Climate Change, Indira Paryavaran Bhawan, Jorbagh, New Delhi-110003; Email - mef@nic.in, secy-moef@nic.in
4. Deputy Director General of Forests (C), Ministry of Environment, Forest and Climate Change, Integrated Regional Office A/3, Chandersekharpur, Bhubaneswar – 751023, email- roez.bsr-mef@nic.in

5. Additional Chief Secretary, Revenue and disaster management department, Govt. of Odisha, Kharavela Bhawan, Bhubaneswar, Odisha, 751001, Email: revsec.od@nic.in
6. Collector and District Magistrate Khordha, At/PO/Dist- Khordha Email- dmkhordha@nic.in PIN-752069.
7. Tahasildar jatni, At/Po- 5M9P+FM6, Jatni, Bhubaneswar, Odisha 752050, Email- tahasildar.jatni@gmail.com , tah.jatni@nic.in
8. Divisional Forest Officer Khordha, OFFICE OF THE DIVISIONAL FOREST OFFICER: KHORDHA DIVISION, AT/PO/DIST.- KHORDHA, Pin- 752057, Email- dfo.khordha@odisha.gov.in
9. **Divisional Forest Officer**, Chandaka Wildlife Divison, Gajobihar, Baramunda, Bhubaneswar, Odisha- 751003, Email- chandakadampara@gmail.com
10. Member Secretary, Odisha Biodiversity Board, Regional Plant Resource Centre, Ekamrakanan, Nayapalli, Bhubaneswar, 751015 , msobb@rediffmail.com
11. Central Council for Research in Yoga and Naturopathy (CCRYN), Ministry of Ayush, Govt. of India, Represented through it's Director, at/po- CCRYN, Jawahar Lal Nehru Bhartiya Chikitsa Avum Homoeopathy, Anusandhan Bhavan, 61-65, Institutional Area, Opposite D Block, Janakpuri, New Delhi, Pin- 110058, Email- director-ccryn@nic.in ...**RESPONDENTS**

IT IS MOST RESPECTFULLY SHOWETH:

I, Hrudanand Kodamsingh S/O Gandharba Kodamsingh, aged about 35 Years, A1-Mundala, PO-Kantia, Niranjanpur, Khordha Odisha 752050, do hereby solemnly affirm, and declares that I am the Applicant No. 2 in the above mentioned Original Application. I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.

1. The Applicants above-named present this Application against the selection of a land having thousands of trees and other medicinal plants for construction of a **Institute on Yoga and Naturopathy** by felling of the trees in Binjhagiri Mouza of Jatani Tehsil without considering the alternative sites so as to preserve the existing tree growth in a rapidly urbanized city like Bhubaneswar. The Vindhyagiri Van Surakshya Samiti, the Forest Protecting Group of Binjhagiri Village was recognised with **Biju Patnaik Award for forest Protection and Conservation** by Forest and Environment Department, Government of Odisha in the year 2013.
2. It is pertinent to mention here that the villagers of the Binjhagiri are continuously protecting the land in question for more than five decades and also protested against the alienation of the land in favor of CCRYN for Establishment of Central Research Institute of Yoga & Naturopathy with 100 bedded Hospital, and this regard the villagers have approached all the authorities with folded hands to change the proposed project to any barren land in the village instead of the land in question but no one have cared about the concerns of the poor villagers. That on dated 22/08/2012 the then sarapanch of Chhatabar Grampanchayat along with the villagers wrote a letter to the Tahasildar Jatani requesting to change the land which was selected for Establishment of Central Research Institute of Yoga & Naturopathy with 100 bedded Hospital as the villagers have created this forest by using their resource for more than 40 years.

3. During pendency of the case without leave of the Hon'ble Tribunal the Respondent 11 has started construction activity from dated 20/06/2025. Copy of the photographs dated 28-29/06/2025 suggesting the Respondent 11 started construction activity over the alleged land in question is annexed here unto as **ANNEXURE-1**.
4. Needless to state that the said Respondent has not filed reply affidavit as on date even the notice has issued on dated 17/02/2025.
5. It is further submitted that the applicant with other villagers have already requested the authorities on dated 22/06/2025 to stop construction work till the matter is decided by Hon'ble NGT however the authorities didn't consider such request hence this application is filed for appropriate order restraining the authorities including the Respondent No. 11 from going ahead with further construction till the disposal of the present OA. Copy of the representation dated 22/06/2025 is annexed here unto as **ANNEXURE-2**.
6. It is further submitted that the land in question is a physical forest, the Forest Range Officer Khodha Range has already in his letter dated 16/07/2013 stated the *crop density is more than 70% having 26400 number of trees* and the site qualifies the definition of dictionary meaning of forest hence no construction or tree felling should have taken without any prior approval from Central Government under Forest Conservation Act.
7. It is further submitted that the area require to be inviolate and preserved in it's entirety and any puncture in the ecosystem will lead to more damage to the whole eco-system gradually. More proposals will be floated on the said site once this project is allowed. Hence this project may not be allowed till all alternatives are explored and exhausted.

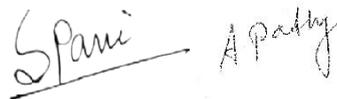
8. That the site is in question is emotionally connected to the villagers and Tribal people and any kind of damage will hurt the sentiments of local people who have been preserving the site for generations. Once deforestation and damage takes place that will demotivate the people from conservation and will have serious consequence on the local ecology.
9. That if the stay is not granted then there will be irreparable damage to the environment and to the surrounding lands. As such the applicant has a prima facie case in his favor, hence the Hon'ble Tribunal may consider to stay the construction and further felling of trees from the site in question as an interim measure.
10. That the matter is fixed for completion of pleading on dated 31/07/2025, considering the urgency the IA may be listed for hearing.
11. If the Respondents are not restrained then the relief sought by the Applicants will be infructuous hence the Applicant request for an urgent hearing of the matter.

PRAYER

In view of the above mentioned paragraphs it is most humbly prayed that the Hon'ble Tribunal may please to stay the felling of trees and construction activities till final disposal of the Original Application.

And for this act of kindness, the petitioners as in duty bound shall ever pray.

By the Applicant Through



ADVOCATE

Date: 14/07/2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

I A NO----2025

ORIGINAL APPLICATION NO -25 OF 2025/EZ

IN THE MATTER OF:

HAZARI DEHURI & ANOTHER

APPLICANT

VERSUS

STATE OF ODISHA AND OTHERS ...

RESPONDENTS

AFFIDAVIT 14 JUL 2025

I, HRUDANAND KODAMSINGH S/O GANDHARBA KODAMSINGH, aged about 35 Years, At/- MUNDALA, PO-KANTIA, NIRANJANPUR, KHORDHA Odisha 752050, do hereby solemnly affirm, and declare as under:

- 3. That I am the Applicant NO 2 in the above mentioned Original Application. I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.
- 4. That I have read over the contents of the accompanying Affidavit and the same is true and correct and is drafted on my instruction.

x Hrudananda Kodama Singh
DEPONENT

VERIFICATION

Verified on this the 14 JUL day of 2025 at Bhubaneswar that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By

J Padhy
0-10/23

Advocate

x Hrudananda Kodama Singh
DEPONENT



The above named deponent(s) being duly identified by Sri. J Padhy Advocate, Bhubaneswar Appears before me on dt. 14 JUL 2025 at A.M./P.M. on oath the contents of this affidavit are true to the best of his / her / their knowledge and belief

JANME JAYA RAUTRAY
NOTARY, GOVT. OF ODISHA
BHUBANESWAR
REGD. NO-ON/85/2012
Phn. No. - 9337121273

Deponent(s) Notary, Bhubaneswar

That the below attached photograph dated 28/06/2025 suggesting the Respondent - 11 started construction activity over the alleged land in question



That the below attached photograph dated 28/06/2025 suggesting the Respondent - 11 started construction activity over the alleged land in question



That the below attached photograph dated 29/06/2025 suggesting the Respondent-11 has already started construction activity over the alleged land in question



E081965448BIN IVR:697981965448
 SP I R C VILLAGE S.O (751015)
 Counter No:1,23/06/2025,11:30
 To:THE I I C ,CHANDAKA P S
 PIN:754005, Barang S.O
 From:PRASANN MOHANTY ,PALASPUR
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 <Track on www.indiapost.gov.in>
 <Dial 18002666868> (Wear mask -Stay safe)

भारतीय डाक
 डाक सेवा - जन सेवा

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भारतीय डाक
 डाक सेवा - जन सेवा

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 PIN:751001, Bhubaneswar G.P.O.
 From:PRASANN MOHANTY ,PALASPUR
 Wt:10gms
 Amt:17.70,Tax:2.70,Amt.Paid:18.00(Cash)
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 <Dial 18002666868> (Wear mask -Stay safe)

भारतीय डाक
 डाक सेवा - जन सेवा

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भारतीय डाक
 डाक सेवा - जन सेवा

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 Counter No:1,23/06/2025,11:30
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 From:PRASANN MOHANTY ,PALASPUR
 Wt:10gms
 Amt:17.70,Tax:2.70,Amt.Paid:18.00(Cash)
 <Track on www.indiapost.gov.in>
 <Dial 18002666868> (Wear mask -Stay safe)

The land quarries are...

TO

1. Inspector in Charge, Chandaka Police Station, Bhubaneswar
2. Deputy Commissioner of Police, Bhubaneswar Urban Police, Bhubaneswar
3. Chief Secretary of Odisha, Loksewa Bhawan, Bhubaneswar, 751001 **Email- csori@nic.in**
4. Additional Chief Secretary, Forest and Environment Department, Kharbela Bhawan, Bhubaneswar, Government of Odisha 751001 email- forestandenv1@gmail.com
5. District Collector, Khordha At/Po/Dist- Khordha

6. Deputy Director General of Forests (C) MOEF-GOI, EX OFFICE, A/3, Chandrasekharpur, Bhubaneswar, Odisha 751023 Email: - rc02-bst-mef@nic.in

7. Divisional Forest Officer, Khordha, At/Po/Dist-Khordha. dfokhordha@gmail.com PIN-
Sub-Request to stop forceful construction, tree felling, Bore Hole and Soil for proposed yoga and Naturopathy Hospital, Binjhagiri, Khordha

Dear Sir,

We the concerned citizens wish to bring your kind attention to the following paragraphs:

1. Central Research Yoga & Naturopathy Hospital is proposed to be setup at Khata No. 331 plot no., 133 area A.C 20.00 Gochhar in the mauza Binjhagiri. In response to it, the villagers of Binjhagiri, protested time and again against such proposal. That out of Acres 88.30 dec of Gochhar land, around 47 Acres of Gochhar land is full of trees like dense forest. Villagers have no objection to setup the Yoga Naturepathy 100 hospital on other vacate land in Binjhagiri village like plot no-550,551,553 and 554 under Khata no 329. Villagers had protected this jungle and been awarded with Biju Pattnaik State Wildlife Award in 2013 was in this connection. The villagers have turned this plot into a thick jungle by collection of alms from each house and protecting the jungle through Village Guard from 1970 to till date. Since it is adjacent to Chandaka Wild life Sanctuary, a number of peacocks, Deer, Wild boar, Jungle cats, Bajra kapta, monkey various types of snakes, white owl, Kochilakhai etc. have been using it as their habitats. Further the area also comes under Eco Sensitive Zone of Chandaka Damapada Wildlife Sanctuary.

The Forest Range Officer Khurda vide his Memo No- 7390 dtd.28.12.2012 with the help of RI Jatani made a joint verification and the existing trees enumerated around **26,400 valuable trees standing over the said suit plot. In the total area there is more than 50,000.** The land qualifies the dictionary meaning of Forest as per the T N Godavarman Judgement of Supremecourt. Hence Van Sarakshyan Adhiniyam 2023 (Forest Conservation Act) is

applicable to the site. As of no approval under Forest Conservation Act has been granted as on date.

While the villagers have been objecting to the construction on the site in question, we urge you to consider for alternative site and consult with the villagers before any kind of activities takes place on the site. We are disappointed to see the forceful deployment of officers and machineries in the garb of soil testing despite of protest by the villagers

In view of the aforementioned paras we would request you to consider alternate site for the Naturopathy Hospital and save the existing trees and refrain from any activities on the site in question so as to avoid any law-and-order situation.

Date:-22/06/2025

Yours faithfully

Villagers of Binjhagiri

प्रधान मंत्री
Pragana Mohanty

भारतीय डाक
डाक सेवा - जग में सेवा
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India Post
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PIN:752057, P W College S.O
From:PRASANN MOHANTY ..
Wt:14gms,REG=17.0
Amt:25.95,Tax:3.95,Amt.Paid:26.00(Cash)
(Track on www.indiapost.gov.in)
(Dial 18002666868)(Wear mask -Stay safe)

भारतीय डाक
डाक सेवा - जग में सेवा
R0226663458IN IVR:82792266634
RL I R D VILLAGE S.O (751015)
Counter No:1.23/06/2025.11:38
India Post
To:THE COLLECTOR ,KHURDA
PIN:750056, Paliatar S.O
From:PRASANN MOHANTY ..
Wt:14gms,REG=17.0
Amt:25.95,Tax:3.95,Amt.Paid:26.00(Cash)
(Track on www.indiapost.gov.in)
(Dial 18002666868)(Wear mask -Stay safe)

① Dabi Prasad Mohanty

ପ୍ରଫୁଲ୍ଲ କାନ୍ତ ମହାନ୍ତି

① Mahan du sales

ପ୍ରଫୁଲ୍ଲ କାନ୍ତ ମହାନ୍ତି

Bekash kumar Pan

Dalukanda sales

ନିର୍ମଳା କୁମାରୀ

ANIL MOHANTY

ବିନୟ କୁମାର

Uma Kant Khuntia

ନିର୍ମଳା କୁମାରୀ

ଜି. କୁ. ମହାନ୍ତି

ନିର୍ମଳା କୁମାରୀ

Amarendra Mohanty

ଅମରେନ୍ଦ୍ର ମହାନ୍ତି

ଅମରେନ୍ଦ୍ର ମହାନ୍ତି

ଅମରେନ୍ଦ୍ର ମହାନ୍ତି

ASHOK Sen

Rajanan de Jena

ରାଜନାଥ ଜେନା

ଗୁରୁତ୍ୱ ମହାନ୍ତି

Goutam nagark

~ Sunita S hantary
ପ୍ରଫୁଲ୍ଲ କାନ୍ତ ମହାନ୍ତି

Soban lach dash

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ନିର୍ମଳା କୁମାରୀ

ଅମରେନ୍ଦ୍ର ମହାନ୍ତି

Avaya Mohanty

Pratish Jena

ଅମରେନ୍ଦ୍ର ମହାନ୍ତି

ଶ୍ରୀମତୀ ସୁଧା

Anita Sena (W.M)

Mandardhar Behera

ନିର୍ମଳା କୁମାରୀ

Latif Kumar Mohanty
ନିର୍ମଳା କୁମାରୀ

Ranjan Dehuri

ନିରାକର କବି

Dillip Bhoi

କବିତା ରଚନା ପେ ୨୫

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ୱାଶିଂଟନ

Aloka Pradhan

Sanya Narayan Mohanty

ୱାଶିଂଟନ ଡି.ସି.

କବିତା ରଚନା

Kishor Behera

Sankanta Kumar Sahoo

କବିତା ରଚନା

Manata Gena (W.M)

କବିତା ରଚନା

Alok Pradhan

Sanjay Dehuri

Pranab Kumar

କବିତା ରଚନା

Jabir Lenka

କବିତା ରଚନା

Basudev Sato

Bhubesh Prasad Khara

Biranchi Mohanty

Prasanta Kumar

Kishor Kumar Lenka



Sankar Pani <sankarprasadpani@gmail.com>

IA filed by Applicant in OA-25/2025, NGT-EZ.

1 message

Sankar Pani <sankarprasadpani@gmail.com>

Wed, Jul 16, 2025 at 3:54 PM

To: Rashmi Bothra <rashmibothra24@gmail.com>, Satyabrata Mohanty <mohanty12satyabrata@gmail.com>, Ashok Prasad <Ashokadvhc@gmail.com>, shakti panda <sppanda13@gmail.com>

Dear Sir/Madam, please find the attachment.

--

Sankar Prasad Pani, Environment Lawyer
National Green Tribunal Kolkata & Orissa Highcourt
Res-Plot No 2132/4814(B), Nageswar Tangi,
Bhubaneswar, 751002
Cell- 9437279278
Skype- sankar.pani

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